### GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

# RAJYA SABHA UNSTARRED QUESTION NO. 731 TO BE ANSWERED ON 25.07.2025

#### FINANCIAL LOSSES DUE TO PIRACY BY FILM INDUSTRY

731: SHRI JAGGESH

#### Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) whether it is a fact that the Indian film industry is incurring losses amounting to thousands of crores annually due to widespread piracy;
- b) whether piracy also adversely impacts employment generation across various sectors associated with film production and distribution;
- c) whether any comprehensive study has been conducted to assess the annual financial losses caused by film piracy in the country; and
- d) whether Government has taken any effective steps to curb the circulation of pirated films on illegal websites and applications, if so, the details thereof?

#### ANSWER

## THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS

(DR. L. MURUGAN)

(a) to (d): Government remains conscious of the adverse impact of digital piracy on creative economy. To address this important issue, the Government has brought in following reforms:

- In 2023, the Government amended the Cinematograph Act, 1952 to include measures against digital piracy.
- The amendments include strict punishment of minimum 3 months imprisonment and fine of Rs. 3 lakh, which can be extended up to 3 years imprisonment and fine up to 5% of the audited gross production cost
- Section 6AA and 6AB of Cinematograph Act prohibit unauthorized recording and transmission of films.
- Newly added Section 7(1B)(ii) of the Cinematograph act empowers the Government to issue necessary directions to intermediaries for hosting pirated content.
- The Ministry of Information and Broadcasting and the Central Board of Film Certification have been empowered to receive complaints from copyright holders or authorized persons, and issue necessary directions to intermediaries for hosting such content.
- An inter-ministerial committee has been constituted to strengthen antipiracy strategies and develop coordinated action plans.
- During the World Audio Visual Entertainment Summit (WAVES 2025), a competition was held to develop technical solutions to combat digital piracy.

Government remains engaged with the relevant stakeholders including law enforcement agencies to curb the menace of digital piracy.

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